

Integrated telecom players

1337. SHRI N.K. SINGH:
SHRIMATI MOHSINA KIDWAI:
SHRIMATI SHOBHANA BHARTIA:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether the Department of Telecom has issued notices to all integrated telecom players to conduct special audits of their accounts;

(b) if so, the details thereof;

(c) whether Government has received complaints against some of them accusing them of shifting their revenues earned from access services to revenues from long distance services; and

(d) if so, the facts thereof and action contemplated by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): (a) and (b) No, Sir. Department of Telecommunications has issued notices to only four integrated telecom players to conduct special audits of their accounts namely-Reliance Communications, Bharti Airtel, Vodafone Essar and Idea Cellular. Notice to M/s Tata teleservices is under issue.

(c) Government has received a reference from Telecom Regulatory Authority of India (TRAI) against Bharti Airtel in this regard.

(d) This issue has been included in Special Audit. Necessary action, if required, will be taken after receipt of the Special Audit Report.

Release of 5 MHz of 2G spectrum

1338. SHRI M.V. MYSURA REDDY:
SHRI NANDAMURI HARIKRISHNA:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether it is true that his Ministry has agreed to release some 5 MHz of 2G spectrum for commercial purposes;

(b) if so, the details thereof;

(c) in what manner his Ministry is planning to allot the above spectrum for commercial use;

(d) whether it is true that his Ministry has entered into an agreement with the Defence Ministry for release of spectrum in 2G and 3G bands;

(e) if so, the details thereon; and